

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-609(ND)/2017**

**PRESENT: MS. INA MALHOTRA  
HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2018.**

**NAME OF THE COMPANY: S.E. Investments Ltd. Vs. Soni Realtors Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Counsel for the Petitioner

**ORDER**

Minutes of the first meeting have been filed by the Resolution Professional. His assistance before this Bench is required. Court notice be issued to him for 9<sup>th</sup> of July, 2018.



**(Ina Malhotra)  
(Member (J))**

(Sameer)